(c) if so, the details thereof;

(d) whether it is also a fact that genuine talent is left to languish unrecognised and unrewarded because our Sports Federations are riddled with factions and politics;

(e) the various steps taken by Government to encourage sports activities in different parts of the country; and

(f) whether Government have drawn up any plans to avoid such embarassment at least at Sydney in 2000 AD?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODI ATHITHAN R.): (a) and (e) Promotion and development of sports is an ongoing process and Government of India has several schemes to improve the standard of sports in the country. However, in the sports management set up, both at the international level as well as at the national level, promotion of sports depend largely also on the sports federations. It is the Federations who are responsible for organising tournaments at various levels, and ensure that good sportspersons emerge through these tournaments. The Central Government has also made efforts to formulate discipline-wise long term development plans in consultation with the Federations. Such plans are also being reviewed periodically. Dialogues have also been carried out with the Industry to increase their investment in sports and tax-reliefs have been provided for creation of such infrastructure. However, the efforts of the Central Government are severely limited by the general lack of financial resources.

(b) and (c) Sir, most schools do not have necessary teachers and proper facilities for training for sports.

(d) No, Sir. The Sports Authority of India in consultation with the State Governments and National Sports Federations has been making special efforts to identify talent so that no talented sportsperson is left behind.

(f) Government have already taken the following initiatives to improve sports in the country:—

(i) Action has been initiated to formulate Long Term Development Plans for each discipline in consultation with the concerned Federations.

(ii) Continuous dialogue is being carried on with Private and Public Sector Companies to increase their investment in Sports, both in infrastructure as also in development of sports academies.

(iii) Better monitoring of the proposals of infrastructure is being done to ensure that limited resources are not spread too thinly.

(iv) Action has also been initiated to bring Sports on the concurrent list. At present sports is a State subject.

आम व्यक्ति को केन्द्रीय विद्यालय की सुविधा उपलब्ध कराया जाना

2579. **श्री रामजीलाल:** क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) आम जनता को बेहतर शिक्षा प्रदान किये जाने के मापदण्ड क्या हैं;

(क) क्या सरकार आम व्यक्ति को शिक्षा की सुविधा उसी प्रकार से उपलब्ध कराने का विचार रखती है जैसे केन्द्रीय सरकार के कर्मचारियों के लिए प्रत्येक जिले में केन्द्रीय विद्यालय खोलकर उपलब्ध कराई जा रही है; और

(ग) यदि नहीं, तो उसके क्या कारण है?

मानव संसाधन विकास मंत्रालय के शिक्षा विभाग में राज्य मंत्री (श्री मुही राम सैकिया): (क) सभी को बेहतर शिक्षा प्रदान करने के लिए तथा

सामान्य रूप से शैक्षिक मानकों में सुधार करने के लिए सरकार की व्यापक नीतियां और कार्यक्रम राष्ट्रीय शिक्षा नीति और इसकी कार्रवाई योजना, 1992 में निहित है।

(ख) केन्द्रीय विद्यालय, जिनकी स्थापना प्रमुख रूप से केन्द्रीय सरकार के कर्मचारियों के बच्चों की शैक्षिक आवश्यकताओं को पूरा करने के लिए की गई है, के अलावा नवोदय विद्यालय समिति की स्थापना ग्रामीण क्षेत्रों के प्रतिभाशाली बच्चों के लिए प्रत्येक जिले में एक स्कूल स्थापित करने के उद्देश्य से की गई है।

(ग) प्रश्न नहीं उठता।

गुजरात में अनौपचारिक शिक्षा योजना

2580. **श्री अनन्तराय देवशंकर दवे:** क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार ने गत तीन वर्षों के दौरान अनौपचारिक शिक्षा योजना के अन्तर्गत गुजरात को प्रति वर्ष किन-किन परियोजनाओं के लिए सहायता प्रदान की है;

(ख) क्या गुजरात के अहमदाबाद, पंच महल, बड़ोदरा, राजकोट, सूरत, भरूच, कच्छ और जाम नगर जिलों के [illegible] इस [illegible] के अन्तर्गत कोई सहायता प्रदान की गई है; और

(ग) क्या सरकार गुजरात को अनौपचारिक शिक्षा योजना के अन्तर्गत सहायता प्रदान करने पर विचार करेगी और यदि नहीं, तो उसके क्या कारण हैं?

मानव संसाधन विकास मंत्रालय के शिक्षा विभाग में राज्य मंत्री (श्री मुही राम सैकिया): (क) इस मंत्रालय ने पिछले तीन वर्षों के दौरान, गुजरात में अनौपचारिक शिक्षा केन्द्रों को चलाने के लिए राज्य सरकार तथा स्वैच्छिक संगठनों को 348,54 लाख रु० की सहायता राशि प्रदान की है, जिन केन्द्रों को वित्तीय सहायता स्वीकृत की गई है, उनकी संख्या निम्नानुसार है:—

वर्ष	स्वीकृत किए गए केन्द्रों की संख्या		
	राज्य क्षेत्र	स्वैच्छिक क्षेत्र	योग
वर्ष 1993-94	300	1545	1845
वर्ष 1994-95	300	1180	1480
वर्ष 1995-96	200	1280	1480

(ख) इन जिलों में अनौपचारिक शिक्षा केन्द्रों को चलाने के लिए वित्तीय सहायता प्रदान की गई है।

(ग) अनौपचारिक शिक्षा योजना गुजरात में वर्ष 1996-97 में भी कार्यान्वित की जा रही है।

Declaration of Dharamshala in West Champaran District as a National Monument

2581. SHRI S. MUTHU MANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the century old historical Dharamshala in West Champaran in Bihar has been demolished for the construction of a star hotel on the plot;

(b) whether the Archaeological Survey of India made any attempt to acquire the said Dharamshala to declare it as a national monument;

(c) if so, the response received from the concerned authorities; and

(d) whether the Government of Bihar brought out a notification in March this year with a proposal to declare the place as an archaeological site and that in total violation of the said notification, a hotel and a marketing complex are being constructed at the said site?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S. R. BOMMAI): (a) No, Sir.

(b) No, Sir.

(c) Question does not arise.

(d) Yes, Sir.

The Government of Bihar within the provision of the Bihar Ancient Monuments and Archaeological Sites, Remains and Art Treasure Act, 1976 has issued preliminary notification declaring the Dharamshala as a protected monument. The Authorities of the Dharamshala have taken up the construction of shopping complex in the adjoining land. The construction has been stopped by the District Administration.